

(5)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-1899/2000
MA-261/2001

New Delhi this the 30th day of March, 2001.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

Sh. Om Prakash Verma,
S/o Sh. Hari Singh,
R/o Q.No. N159, Sector-8,
R.K. Puram, New Delhi-22. Applicant

(Applicant in person)

Versus

Secretary,
UPSC, Dholpur House,
Shahjahan Road,
New Delhi. Respondent

(through Sh. Rajinder Nischal, Advocate)

ORDER (ORAL)

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Applicant prays for permission to withdraw this OA, as he states that he has been selected as Dy. Legal Adviser, in a subsequent selection held by respondents. He further, prays that respondents be directed to declare the results of ~~the~~ ^{his} interview held by UPSC in the background of the earlier selection held, and pursuant ~~to~~ to the Tribunal's interim order dated 18.09.2000.

2. After hearing both sides, applicant's prayer is allowed, and OA-1899/2000 is dismissed as withdrawn, with a direction to respondents to open the sealed cover pursuant to the Tribunal's order dated

18.09.2000, with liberty granted to applicant, if
thereafter any ~~spouse~~ ^{claim} survives, it will be open to
him to agitate the same, in accordance with law, if so
advised.

No costs.

A. Vedavalli

(Dr. A. Vedavalli)
Member(J)

Adige
(S.R. Adige)
Vice-Chairman(A)

/vv/